

Cases filed in courts against declared absconders in Punjab

2921. SHRI D.B. PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases filed in the court of law in Punjab under various anti-terrorist activities acts during the last three years;

(b) the number of cases disposed of; and

(c) the number of cases pending for disposal?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c). The information is being collected and will be laid on the Table of the House.

Private house buildings applications/ plans pending with D & NH Administration

2922. SHRI SITARAM J. GAVALI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of private house building applications pending for plan approval as on 30 June, 1987 with the Dadra and Nagar Haveli Administration for the (i) last six months (ii) for more than six months but less than a year (iii) more than a year but less than two years (iv) more than two years.

(b) whether the guidelines for granting such permission have been formulated and notified; and

(c) if not, what criteria/guidelines are presently followed to issue permission for private house building?

THE MINISTER OF STATE IN THE

MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANI GRAHI): (a) The total number of applications pending is 39, out of which 33 are pending for less than six months between six months and one year.

(b) and (c). As per information received from the U.T. Administration, executive instructions/guidelines laid down for the purpose are followed.

Sick mills of NTC in Kerala

2923. SHRI K. MOHANDAS: Will the Minister of TEXTILES be pleased to state:

(a) the number of textile mills in Kerala under the National Textile Corporation;

(b) the names of mills which are sick; and

(c) what steps have been taken to remove their sickness?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) and (b). At present, there are 5 nationalised textile mills under NTC in Kerala. During 1986-87, all the 5 textile units incurred losses. The names of the mills are given below:—

1. Algappa Textile Mills, Alagappanagar.
2. Cannanore Spg. and Wvg Mills, Kākat.
3. Kerala Lakshmi Mills, Trichur.
4. Parvathi Mills, Quilon.
5. Vijaymohini Mills, Trivandrum.

(c) Some of the important steps taken being taken to improve the performance of these mills are:—

- (i) strict review of the performance of Managers with reference to definite action plans;